

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM NO.107
217/241- 242/PB/2018

IN THE MATTER OF:

M/s. Sanjay Aggarwal

.... Petitioner/Applicant

v.

M/s Celebration City Projects Pvt. Ltd.

.... Respondent

Order Under Section 241-242 of Companies Act

Order delivered on 02/07/2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Ranjana roy Gawai, Ms. Vasudha Sen,
Mr. Pervinder, Mr. Vineet Kumar, Advs.

For Intervenors : Ms. Isha Bhalla for the Applicant/Intervenor Mr. Sanjay
Aggarwal in I.A.'S : 539/2021, 1196/2021, 863/2018,
870/2018, 1210/2021 & Petition no. 217/2018 For the RP

ORDER

List the matter for further consideration on 08.07.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)